

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 315

(IB)-244(ND)/2017

CA/235/2019 CA/246/2019

IN THE MATTER OF:
M/s. Indian Bank

Versus

M/s. Athena Demwe Power Ltd.

... **Applicant/Petitioner**

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 12.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

**Mr. Gagan Chawla, Adv. for Y.N. Apparus & Ms. Ramakrishna, Mr. NPS
Chawla, Mr. Sujoy, Adv. for the R.P., Mr. Manish Dua, for PG Sartry &
KBN Manimala, Mr. Sriharsha Peechore for State of Arunachal Pradesh,
Mr. Arun Katpalia, Sr. Adv. & Ms. Medha Sachdeva, Adv. for Navyug
Engineering Ltd.**

ORDER

Renotify this case on 02nd November, 2020


(T.S. Singh)
Court Officer